

Application for direction (Crl.MP.No.11248/2014)
filed by the applicant-respondent taken on board.

Learned counsel for the applicant seeks leave to
withdraw the application for direction with liberty to
approach the High Court.

Application for direction(Crl.MP.No.11248/2014) is
accordingly dismissed as withdrawn with the aforesaid liberty.

.....J.
[DR. B.S. CHAUHAN]

.....J.
[A.K. SIKRI]

NEW DELHI
MAY 27, 2014